

S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**C.P. (IB)/41(HYD)2022
AND
IA(IBC) 938/2024 in C.P. (IB)/41(HYD)2022
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

Indian Overseas Bank

...Petitioner

AND

Mr. P. Ramakrishna Rao & RCM Infrastructure Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

C.P. (IB)/41(HYD)2022

Call on 10.05.2024.

IA(IBC) 938/2024

Learned Counsel Mr Peri Rama Krishna, for Resolution Professional present physically.

Mr N Sreedhar, Resolution Professional present physically.

This is an application to extend the moratorium period for 60 days. **For orders 10.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)